

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1442
ANSWERED ON:13.12.2013
DISPOSAL OF DISPUTES IN MEDICAL EDUCATION
Mishra Shri Mahabal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has put in place any mechanism or institutional arrangement for disposal of disputes in medical education/institutions in the country;
- (b) if so, the details thereof; and
- (c) if not, the corrective steps taken/ proposed by the Government for speedy disposal of disputes in medical education in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c): Disputes arising in medical educations/institutions are disposed of as per the provisions contained in the Indian Medical Council (IMC) Act, 1956 based on the nature and reasons of the dispute as and when reported to this Ministry.